

DIVISION BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.51/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH MANISH AGARWAL V/S SH. S. VISVANATHAN.
UNDER SECTION	95(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Karan Kohli, Adv.

: *For the RP*

ORDER

- 1. At the request of Ld. Counsel, Sh. Karan Kohli representing the RP, the matter is adjourned for hearing on 24th July, 2024.**
- 2. It is directed that the RP to remain present in person on the next date of hearing i.e. on 24th July, 2024 to assist the Court.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

3rd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*